

O.A.No.514/2010

Dated:-27.08.2012.

Hon'ble Sri Justice Alok Kumar Singh, Member (J)
Hon'ble Sri S.P. Singh, Member (A)

For Applicant:-Sri M.A. Siddiqui.

For Respondents:-Sri Narendra Nath.

Learned counsel for the applicant says that this O.A. has become infructuous as the employee has already retired.

The O.A. is accordingly dismissed having become infructuous.

Member (A)

Member (J)

Amit/-

on
Copy of order
Dated 27-8-12
P. Kumar
30-8-12